NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 141 (ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Ram Bihari Kaushik Vs. Dadhikar Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner(s):

Mr. Krishna Kumar, Advocate

Mr. Srujana Suman Mund, Advocate

For the Respondents 1&2:

Mr. Samay Maheshwar, Advocate

ORDER

The case has been transferred from the Hon'ble Principal Bench. Ld. Counsels for both the parties confirm that the compromise is under consideration. They pray for some time to file the MOU before this Hon'ble Court.

To come up on 20th November, 2017.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)